

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 47
TO BE ANSWERED ON 04.12.2023**

**SOCIAL SECURITY SCHEMES BEING IMPLEMENTED FOR WOMEN IN
ODISHA**

47. SHRI MAHESH SAHOO:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has social security schemes being implemented for women in Odisha, if so, the details thereof;**
(b) whether the Government is running social awareness program in the State with regard to the schemes, if so, the details thereof; and
(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a): The Ministry of Labour & Employment is functioning to ensure improvement in life and dignity of labour force of the country by protecting and safeguarding the interest of workers.

For promoting welfare and providing social security to the women labour force following acts/schemes have been enacted and being implemented:

- Maternity Benefit Act, 1961, as amended vide the Maternity Benefit (Amendment) Act, 2017, inter-alia, provides for paid maternity leave to women workers and crèche facility in respect of establishments having 50 or more employees. The Government has increased paid maternity leave from 12 weeks to 26 weeks of which not more than eight weeks shall precede the date of expected delivery.**
- Equal Remuneration Act, 1976 provides for payment of equal remuneration to men and women workers for same work or work of similar nature without any discrimination.**

The following schemes/acts by Government of India also promote welfare and provide social security to the labour force including women:

Contd..2/-

- **The ESI Scheme under the Employees' State Insurance Act, 1948 is a social security legislation to provide medical care and cash benefits to insured Persons and their family members in the contingencies of sickness, maternity, disablement and death due to employment injury.**
- **Social security is also being provided to employees through the Employees' Provident Funds Scheme, 1952 (EPF), the Employees' Pension Scheme, 1995 (EPS) & the Employees' Deposit Linked Insurance Scheme, 1976 (EDLI).**
- **Pension scheme for unorganized workers namely Pradhan Mantri Shram Yogi Maan-dhan Yojana (PM-SYM) was launched to provide a monthly pension of Rs. 3000/- after attaining the age of 60 years.**
- **Other schemes of GOI such as Public Distribution System through One Nation One Ration Card scheme under National Food Security Act, Mahatma Gandhi National Rural Employment Guarantee Act, Deen Dayal Upadhyay Gramin Kausal Yojana, Pradhan Mantri Awas Yojana, Pradhan Mantri Gareeb Kalyan Rojgar Yojana, Mahatma Gandhi Bunkar Bima Yojana, Deen Dayal Antyodaya Yojana, PMSVANidhi, Pradhan Mantri Kaushal Vikas Yojana etc. are also available for the unorganized sector workers.**

(b) & (c): In order to extend the outreach to stakeholders about the different services interactions are being made through webinars and different social media platforms.

Further, the National Commission for Women (NCW) has also launched various programs for creating awareness among women of Odisha during the year 2022-23, the details of which are as follows:

- **Capacity Building & Personality development programs in collaboration with Universities/ Colleges for their UG/PG Women Students. The aim of the program is to make women independent and employment-ready. Focus is on use of intuitive, logical and critical thinking, communication and interpersonal skills to enhance employability.**
- **Celebration of Poshan Maah: To create awareness activities focusing on disseminating information regarding National Nutrition Policy and other schemes to achieve the goal of nutrition amongst women.**

Also, various seminars have been conducted on following themes in the state of Odisha:

- **Rights of Single Women**
- **Economic Development of SCs and STs women in Odisha**
- **Protection of Women from Witch Hunting.**